## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1032 ANSWERED ON:28.11.2011 EXPEDITION IN ENVIRONMENTAL CLEARANCES Majhi Shri Pradeep Kumar;Mohan Shri P. C.;Patel Shri Kishanbhai Vestabhai

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to amend the existing rules under which environmental clearances are examined for coal mines in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the extent to which the environmental clearances in the country would be expedited by such amendment?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) There is no proposal to amend the Environmental Impact Assessment (EIA) Notification, 2006 under which the environmental appraisal for the coal mines in the country is undertaken.
- (b) & (c) Do not arise in view of the reply to part (a) given above.